NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Kalpdrum Enterprises & Anr.

V/s.

M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. S.S. ISPANI
MINAKSHI SURVE for
Respondents

S.D. ISRANI LAWCHAMBERS

2) Funet Chaturred Lot Advocate Resp.

ORDER

TCP 27/2011/111A/NCLT/MB/MAH/2017

At request of the Petitioner counsel, list this matter on 21st April, 2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)